

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.03.2024

ORDER NO. 34 of 2024

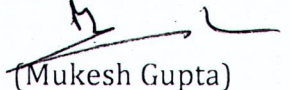
Hon'ble President is pleased to partially modify the roster order no. 28 of 2024 for **CESTAT, New Delhi** from **05.03.2024** to **06.03.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work
05.03.2024	Mr. Raju, Hon'ble Member (Technical) and	Customs Division
to	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Bench matters
06.03.2024	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Chamber work

Note:

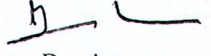
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Ahmedabad/New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar